

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 16.
C.P. (IB)/152(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Grim Tech Projects India Pvt Ltd**
Vs
Gammon India Ltd

For OC : Adv. D. Banerji

For CD : Absent.

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench II to this Bench.
2. Counsel for the OC submits that there I.A. bearing No. 2613/2023 was heard and Reserved for Order *vide* order dated 01.12.2023. However, since the matter is transferred to this Bench, we may re-hear the I.A. Let the I.A. be listed on Board. List on **08.05.2024 of final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//